

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

Varun Gulati

...Applicant

Versus

State of Haryana & Ors.

...Respondents

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FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 54- M/s Babbar Hosiery

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 26.05.2025

Place: New Delhi

E-mail: siddharth.batra@satramdass.com

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 54, M/S BABBAR HOSIERY**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Babbar Hosiery, Respondent No.54, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No.51 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.

3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 12.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN alleges non-compliance on certain grounds, including allegation particularly regarding alleged effluent dilution, specific water consumption levels, and bypass of untreated effluent.
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the HSPCB Show Cause Notice and the latest detailed and reasoned response to the

HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.

- 4.3. That the Answering Respondent specifically denies the allegation of dilution and submits that there exists no mechanism or infrastructure at the unit for dilution of effluent with freshwater. The Joint Team does not observe any such dilution arrangement during its inspection. It is further submitted that all effluent generated by the unit is discharged directly into the HSIIDC sewer line after adequate treatment through the installed PETP.
- 4.4. That the Answering Respondent further denies the allegation regarding specific freshwater consumption (125.6 KL/MT) being significantly higher than the specific effluent generation (50.8 KL/MT). It is submitted that these figures do not reflect actual on-ground operations. The Answering Respondent provides compiled data for the period from June 2024 to December 2024, supported by internal logbooks, confirming that the specific water consumption stands at 55.57 KL/MT and specific effluent generation at 51.59 KL/MT. This actual data is submitted as part of Annexure-2 to the reply, establishing compliance with prescribed limits.
- 4.5. That the Answering Respondent further places reliance on the Water Availability/Non-Availability Certificate issued by HSIIDC, which clearly mentions that only 0.50 KLD water is provided by HSIIDC to the Respondent, and that too is used solely for domestic purposes. This document negates the allegation of excessive water consumption for production purposes. A copy of the said certificate is annexed as **ANNEXURE R-2**.

- 4.6. That in response to the allegation of lack of flow meter installation at the HSIIDC fresh water supply line, the Answering Respondent draws attention to the photographs annexed by the Joint Committee itself, which clearly depict the flow meter installed on the said line. The report is self-contradictory and this contradiction renders the conclusion drawn under Part G of the report factually incorrect.
- 4.7. That in response to the allegations regarding reduction in pollution parameters and low BOD levels, the Answering Respondent submits that the effluent treatment system performs as per its design. The observed BOD inlet level of 221 mg/l is attributable to the nature of the unit's operations, which involve only washing, bleaching, and dyeing of fabrics. Unlike composite textile units, where BOD levels are typically higher, the Answering Respondent's unit naturally generates lower BOD loads. Additionally, the presence of an equalization tank at the PETP inlet ensures uniformity in effluent characteristics.
- 4.8. That the Answering Respondent submits complete records relating to water supply and effluent discharge, demonstrating that water sourced from the HSIIDC line is used exclusively for domestic purposes, such as toilets and pantry needs, and not for industrial or production purposes. The unit sources its process water solely through a tube well equipped with a magnetic flow meter, and proper abstraction logbooks are maintained. Based on compiled records, the unit abstracts on average 77.29 KLD of water, of which 8.71 KLD is consumed in boiler operations and 68.57 KLD is used for processing, generating an average of 61.18 KLD of effluent. These figures

corroborate the Answering Respondent's adherence to the CPCB-prescribed Charter for Water Recycling & Pollution Prevention in Textile Industries.

- 4.9. That the Joint Committee Report was prepared without giving the Answering Respondent any opportunity for independent verification or hearing, thereby violating principles of natural justice. It is further submitted that the Answering Respondent is granted a renewed Consent to Operate (CTO) on 01.08.2024, valid till 30.09.2029, indicating that the Board finds the unit to be compliant with environmental norms at the time of issuance. A copy of the CTO is annexed herewith as **ANNEXURE R-3**.
- 4.10. That the Answering Respondent also places reliance on the regular annual inspections conducted by the Central Pollution Control Board (CPCB), which consistently find the unit to be in compliance with applicable environmental standards. These inspections reaffirm that the PETP functions efficiently and that effluent discharge remains within prescribed limits. No past record indicates any instance of dilution with freshwater.
- 4.11. That it is respectfully submitted that the allegations in the Joint Committee Report are not supported by any scientific evidence or specific observation during the inspection. The entire basis of the report appears speculative, and no adverse inference can be drawn against the Answering Respondent solely on the basis of assumptions or numerical mismatch unsupported by verifiable records.

- 4.12. That the Answering Respondent, without prejudice to its rights and in the interest of continued transparency, also submits that full compliance is ensured with all recommendations issued by the Board. The flow meter is installed and functioning, there exists no dilution arrangement, and treated effluent is regularly discharged through the designated pipeline in accordance with standards.
5. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
6. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHNA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 54- M/s Babbar Hosiery
8A, Sagar Apartments, 6-Tilak Marg,
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Mob.: 9888884445

Date: 26.05.2025
Place: New Delhi

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Varun Gulati

... Applicant

Versus

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... Respondents

AFFIDAVIT

I, RAKESH BABBAR S/o LT.SHRI GURAN DITTA BABBAR, aged about 51 years R/o 1/58, SUNDER VIHAR, PASCHIM VIHAR, NEW DELHI-87, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No.54, M/s BABBAR HOSIERY, having its office at PLOT NO 83-84, HSIIDC INDUSTRIAL ESTATE, BARHI, HARYANA-131101, in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.



R. K. Babbar

VERIFICATION:

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at GANAUR on this 20TH day of FEBRUARY, 2025.



R. C. Subbar

DEPONENT



ATTESTED

Sy
Notary Public Delhi

27 FEB 2025

4755 ANNEXURE R-1



HARYANA STATE POLLUTION CONTROL BOARD
Plot No. 1, Sector-15, Part-II, Sonipat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com



No. HSPCB/SR/2025/ 717

Dated: 02/11/25

To

M/s BABBAR HOSIERY,
PLOT NO.83, 84INDUSTRIAL ESTATE BARHI,
District Gannaur, Sonipat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 12.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NGT, New Delhi and the unit is involved in process of Dyeing having CTO valid upto 30.09.2029.

Whereas, during inspection following deficiencies have been observed which need to be complied as per condition of CTO granted to the said unit:-

1. Unit has not installed flow meter at HSIIDC freshwater supply line.
2. Specific freshwater consumption (125.6 KL/MT) was higher than the specific effluent generation (50.8 KL/MT) which indicates by-pass of untreated effluent by the unit.
3. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	10.1	8.3	6.0-9.0	<ul style="list-style-type: none"> • High reduction in pollution parameters (BOD-95%, COD-94.8% & TDS-63.4%) indicating dilution with freshwater in PETP at different stages. • Inlet BOD (221 mg/l) is too much lower against typical range of 700 to 1000 mg/l, indicating dilution at PETP inlet. <p style="text-align: center;">Non-complying (dilution)</p>
BOD (mg/l)	221	11	500	
COD (mg/l)	877	46	1400	
TSS (mg/l)	540	12	1500	
TDS (mg/l)	3096	1132	2100	

4. High reduction in pollution parameters indicating dilution with freshwater in PETP at different stages.

5. Inlet BOD (221 mg/l) is too much lower against typical range of 700 to 1000 mg/l, indicating dilution at PETP inlet.

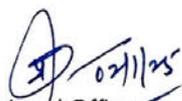
Recommendation of the Team:-

1. Unit shall install flow meter at HSIIDC freshwater supply line and maintain record for fresh water consumption on daily basis.
2. Unit shall dismantle the provision for dilution of freshwater at PETP inlet and outlet.
3. Unit shall make provision to directly discharge the treated effluent in to HSIIDC line, to rule out possibility of dilution.

Therefore, you are hereby directed to show cause & explain within 15 days as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.


Regional Officer,
Sonepat Region.

Endst. No. HSPCB/SR/2025/

Dated: *PC*

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonepat Region.

4757
BABBAR HOSIERY

11

A House of Quality Dyeing

Works :- Plot No. 83-84, HSIIDC Industrial Estate, Barhi , Sonipat (Haryana)
Email :- babbarhosiery@gmail.com

Ref. No.

Date.....

Date: 10.02.2025

To
The Regional Officer
Haryana State Pollution Control Board (HSPCB)
Sector-15, Sonipat, Haryana

SUBJECT: "ADDITIONAL REPLY TO SHOW CAUSE NOTICE"

**Ref: HSPCB LETTER NO. HSPCB/SR/2025/2717 DATED 02.01.2025,
RECEIVED ON 02.01.2025**

Respected Sir,

We, M/s Babbar Hosiery, are a reputed and responsible industrial unit engaged in the business of Dyeing, Washing & Bleaching of Fabrics. Our company is committed to sustainability, environmental compliance, and adherence to all applicable legal norms. We operate our facility with state-of-the-art effluent treatment technologies, ensuring complete compliance with all prescribed environmental norms.

This reply is being submitted in response to the Show Cause Notice dated 02.01.2025 (in short "Notice vide HSPCB LETTER NO. HSPCB/SR/2025/2717") issued under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974. The Notice alleges non-compliance observed during the inspection conducted on 12.08.2024 by the Joint Team of CPCB and HSPCB, regarding effluent dilution BOD values at the Primary Effluent Treatment Plant (PETP) inlet, and by-pass of untreated effluent by the unit. However, the allegations in the Notice are based on incorrect assumptions, and we submit this reply along with documentary evidence proving our compliance.

REPLY TO OBJECTIONS:

1. Flow Meter Installation

- Our unit has already installed a flow meter at the HSIIDC fresh water supply line. The flow meter has been installed by HSIIDC itself, as

*Received
Summary
17/02/25*

**HARYANA STATE POLLUTION
CONTROL BOARD**
Plot-1, Sector-15, Part-

SONIPAT

evident from the latest water bills showing meter readings. A copy of these bills AND the picture of geo tag image of the meter installed also enclosed as ANNEXURE-1.

2. **Specific freshwater consumption (125.6 KL/MT) was higher than the specific effluent generation(50.8 KL/MT) which indicates by-pass of untreated effluent by the unit**

- The figures mentioned in the notice regarding our specific water consumption (125.6 KL/MT) and specific effluent generation (50.8 KL/MT) are incorrect and not based on actual data recorded at our unit.
- As per our compiled data sheet for the period June 2024 to December 2024 (enclosed as ANNEXURE-2), the correct values are:
 - Specific Water Consumption: 55.57 KL/MT
 - Specific Effluent Generation: 51.59 KL/MT
- This data has been derived from our maintained logbooks, proving compliance with prescribed norms.

3. **Effluent Characteristics & Alleged Dilution**

- The reduction in pollution parameters observed in our PETP is in line with the expected treatment efficiency of our Effluent Treatment Plant (ETP).
- The results achieved are feasible without any dilution, as our ETP is designed to efficiently treat the effluent within prescribed limits.
- We have consistently achieved similar results in past assessments, **including those that led to the grant of Consent to Operate (CTO) by HSPCB**. Copies of relevant reports are enclosed as ANNEXURE-3.
- There exists no mechanism or provision within our unit for dilution of effluent with freshwater. This was confirmed during the inspection, as no such arrangement was identified by the joint team.
- Our maintained logbooks (enclosed as Annexure-2) for water

5. Water Supply & Effluent Discharge

- Our unit sources water from a single tube well equipped with a magnetic flow meter, and we maintain regular logbook records of abstraction.
- Water supplied by HSIIDC is being used in domestic purposes such as in Toilets and pantry purposes only, this water is not being used in production purpose.
- As per our compiled data sheet (**Annexure-2**), our unit abstracts an average of 77.29 KLD of water, out of which:
 - 8.71 KLD (11.26%) is used for boiler operations and is completely consumed.
 - 68.57 KLD (88.71%) is used for processing activities, generating an average effluent discharge of 61.18 KLD (89.22% of process water).
- These figures align with the limits prescribed in the "Charter for Water Recycling & Pollution Prevention in Textile Industries," issued by CPCB and implemented by HSPCB.

OBJECTIONS TO THE SHOW CAUSE NOTICE

1. Lack of Evidence Supporting Allegations

The Notice is based on an **assumption of non-compliance** rather than tangible evidence. The inspection team found no provision for dilution, and no scientific justification has been provided for the alleged non-compliance.

2. Procedural Lapses in Issuing the Notice

- **Section 27 of the Water Act, 1974** states that Consent to Operate (CTO) cannot be granted to non-compliant units. Since our CTO was renewed on **1.08.2024 valid from 1.10.2024 to 30.09.2029**, the allegations of non-compliance appear inconsistent with our approved status. (copy of consent attached)
- The Notice was issued in **January 2025**, months after the inspection in **August 2024**, making the timing of its issuance questionable.
- No opportunity has been given to us to conduct an independent verification before raising allegations, violating principles of natural justice.

3. No procedure or facility to discharge untreated wastewater or dilution was found by the inspection team on their visit.

- At the outset, we strongly object to the allegations made in the Show Cause Notice, as they are based on mere assumptions rather than actual findings. Our unit does not have any procedure or facility to discharge untreated wastewater at any location other than the designated HSIIDC line. The entire effluent generated from our Primary Effluent Treatment Plant (PETP) is directly discharged into the HSIIDC line in a controlled and compliant manner, ruling out any possibility of dilution.
- During the inspection conducted by the Joint Team, no arrangement, provision, or evidence of dilution or unauthorized discharge of untreated effluent was found at our premises. This clearly indicates that the allegations in the notice are speculative and not backed by any concrete findings. In the absence of any factual basis, no action—let alone the closure of our unit—should be taken solely on the basis of assumptions.

4. Water Consumption Data does not reflect usage of freshwater for dilution:

- Upon reviewing our logbooks and recorded water consumption data, it is evident that our unit has consistently operated within the prescribed freshwater consumption limits. We respectfully submit that the allegation of dilution appears to be based on an assumption that extra freshwater was added to the effluent.
- However, since our total freshwater usage remains well within the approved limits, the possibility of dilution simply does not arise. Dilution, by its nature, requires an excess influx of fresh water, which is not reflected in our records. We sincerely believe that our Effluent Treatment Plant (ETP) is functioning effectively, ensuring compliance through efficient treatment processes rather than any form of dilution.
- In light of this, we request a reconsideration of this observation, as it may not accurately reflect our operational reality.

5. Annual inspections by the Central Pollution Control Board (CPCB)

- Furthermore, our unit undergoes annual inspections by the CPCB, in which we have consistently been found compliant with all environmental norms. These inspections reaffirm that our ETP functions efficiently, effluent discharge remains within permissible limits, and no dilution of effluent with freshwater occurs. The past records of these inspections further validate our adherence to pollution control measures and negate the allegations raised in the show cause notice.

COMPLIANCE OF RECOMMENDATIONS:

Without prejudice to the above and to our rights and legal remedies available under the law, we have ensured full compliance with all recommendations issued by the Board. The following actions have been undertaken:

1. **Flow Meter Installation:** As stated, the flow meter is already installed and operational at the HSIIDC water supply line. Supporting documents are enclosed as Annexure-1.
2. **Dilution Allegations:** There is no provision for dilution with freshwater at any stage in our PETP. No such provision was found by the inspecting team either. Therefore, dismantling of any dilution mechanism is not applicable to our unit.
3. **Effluent Discharge Compliance:** Our unit has always discharged treated trade effluent directly into the HSIIDC sewer line since its commissioning. No dilution occurs, and we have always complied with prescribed standards.

Our compliance with the recommendations and our response to the allegations should not be construed as an admission of any non-compliance or wrongdoing.

IN LIGHT OF THE ABOVE, WE REQUEST:

1. **Withdrawal of the Notice**, as the allegations are unsubstantiated and based on incorrect assumptions.
2. **Acknowledgment of our compliance**, supported by the provided documentary evidence.
3. **A fair and independent re-inspection**, if deemed necessary, with third-party verification to resolve any discrepancies.

We remain committed to environmental compliance and look forward to a fair and just resolution.

Thanking you:-



Rakesh Babbar

(Proprietor)

R. Babbar

4762

ANNEXURE - 1

HSIIDC Industrial Estate, Barhi, District: Barhi, 131101
 Phone: +91-130-2474756 Fax: +91--

E-mail: estate.barhi@hsiidc.org.in visit us at : <http://www.hsiidcesewa.org.in> CIN:U29199HR1967SGC034545

Water / Sewerage Bill

Bill Date: 28/12/2023 Due Date: 12/01/2024
 Bill Amount: Amount payable after due Date: 5758
 (Amount in rupees)

Allottee Name.: BABBAR HOSIERY

Unique No.	Bill Number	District	Estate	Cluster	Phase	Sector	Plot No	Plot Size(sqm)
435098	Barhi/WBS/2023/NOV/472112	Sonipat	Barhi	Industrial Estate	I	21	84	450

Bill Period		Meter Reading(Meter - Working)		Unit Consumed(Kl)	Rate	Water Charges(a)*
From	To	New	Old			
01/06/2023	30/11/2023	4444	4150	294	11	3234

Sewerage Charges Water Closet(WC)/Urinal (URI) (b)				Waste Water Charges (WWC)(i)			WWC on a/c of water from Borewell(ii) (if any)	Booster Pump Penalty Charges(d)	Arrears If Any(e)	Credit Amt.(f)	Payable Total Amt. Before Due Date (g)	Surcharge (h)	Payable Total Amount After due date(i)
No.	Rate(Per Month)	Amt.	Unit	Rate	Amt.						(a+b+c+d+e-f)		(g+h)
WC(i)	2	15	180	205.8	9	1852							
Urinal(ii)	3	5	90				0						
Total Sewerage Charges(g)			270	Total Waste Water Charges c=(i+ii)			1852	0	0	0	5356	402	5758

For and on behalf

Important Note: Notice in instruction are printed on reverse.

- i. Please Pay the bill online at www.hsiidcesewa.org.in
- ii. Kindly make timely payments to avoid disconnection.
- iii. Cash payment will not be accepted.
- iv. Flat rate charges shall be levied if the meter remains out of order for more than two months.

Authorized Signatory

Report Date: Thu Dec 28 13:02:09

HSIIDC Industrial Estate, Barhi, District: Barhi, 131101
 Phone: +91-130-2474756 Fax: +91--

E-mail: estate.barhi@hsiidc.org.in visit us at : <http://www.hsiidcesewa.org.in> CIN:U29199HR1967SGC034545

Water / Sewerage Bill

Bill Date: 13/10/2024 Due Date: 28/10/2024
 Bill Amount: Amount payable after due Date: 4160
 (Amount in rupees)

Allottee Name.: BABBAR HOSIERY

Unique No.	Bill Number	District	Estate	Cluster	Phase	Sector	Plot No	Plot Size(sqm)
490854	Barhi/WBS/2024/JUL/533981	Sonipat	Barhi	Industrial Estate	I	21	84	450

Bill Period		Meter Reading(Meter - Working)		Unit Consumed(Kl)	Rate	Water Charges(a)*
From	To	New	Old			
01/02/2024	31/07/2024	4574	4504	70	11	3000

Sewerage Charges Water Closet(WC)/Urinal (URI) (b)				Waste Water Charges (WWC)(i)			WWC on a/c of water from Borewell(ii) (if any)	Booster Pump Penalty Charges(d)	Arrears If Any(e)	Credit Amt.(f)	Payable Total Amt. Before Due Date (g)	Surcharge (h)	Payable Total Amount After due date(i)
No.	Rate(Per Month)	Amt.	Unit	Rate	Amt.						(a+b+c+d+e-f)		(g+h)
WC(i)	2	15	180	49	9	600							
Urinal(ii)	3	5	90				0						
Total Sewerage Charges(g)			270	Total Waste Water Charges c=(i+ii)			600	0	0	0	3870	290	4160

For and on behalf

Important Note: Notice in instruction are printed on reverse.

- Please Pay the bill online at www.hsiidcesewa.org.in
- Kindly make timely payments to avoid disconnection.
- Cash payment will not be accepted.
- Flat rate charges shall be levied if the meter remains out of order for more than two months.

Authorized Signatory

Annexure - 2

BABBAR HOSIERY													
Month	Borewell Detail		As Per Log Book	As Per Log Book	Average Per Day water in boiler	Average Per Day Water used in Production	As Per Log Book	As Per Log Book	Average Per Day Discharge	Effluent Generation as per ton of production	Fresh water as per ton of production	Production	
	Start	Reading	Monthly Consumption Including Boiler	Average Per Day Water Consumption Including Boiler			Monthly Water Inlet in ETP	Monthly Water Discharge From ETP				Per Day	Per Day
Jun-24	77232	79177	1945	81.04	9.04	72.00	1624	1572	65.50	52.11	55.47	31167	1298
Jul-24	79177	80902	1725	78.41	11.41	67.00	1385	1334	60.64	52.78	53.64	26240	1249
Aug-24	80902	82628	1726	78.45	7.45	71.00	1439	1382	62.82	51.71	56.13	27830	1265
Sep-24	82628	84151	1523	60.92	4.92	56.00	1367	1266	50.64	56.55	57.97	24174	966
Oct-24	84151	86171	2020	84.17	9.17	75.00	1615	1584	66.00	51.97	58.14	31076	1290
Nov-24	86171	88068	1897	79.04	10.04	69.00	1530	1480	61.67	47.77	52.39	31610	1317
Dec-24	88068	90121	2053	78.96	8.96	70.00	1619	1586	61.00	49.68	55.87	32587	1253
TOTAL			12889	541.00	61.00	480.00	10559	10204	428.26			204684	8638
AVERAGE PER MONTH			1841.29	77.29	8.71	68.57	1508.43	1457.71	61.18	51.59	55.57	29240.57	1234.00

Average	
Total Water Consumption	77.29 KLD
% Used in Boiler	11.26
% Used in Production	88.71



LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH...JUNE... 2024

NAME & ADDRESS OF UNIT...Babbar Hooley...

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
1-6-24	4058	4197	77232	77310	7 Kg	7 1/2 Kg	85 gm	52716	52783	10.8	8.6	9510	9514	12 Kg		
2	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
3	4127	4195	77310	77392	7 Kg	7 1/2 Kg	85 gm	52783	52849	10.9	8.7	9514	9518	12 Kg		
4	4195	4266	77392	77475	8 Kg	8 1/2 Kg	90 gm	52849	52918	10.9	8.7	9518	9522	12 Kg		
5	4266	4335	77475	77555	8 Kg	8 1/2 Kg	90 gm	52918	52984	10.8	8.7	9522	9526	12 Kg		
6	4335	4404	77555	77637	7 Kg	7 1/2 Kg	85 gm	52984	53051	10.8	8.6	9526	9530	12 Kg		
7	4404	4470	77637	77718	8 Kg	8 1/2 Kg	90 gm	53051	53115	10.8	8.6	9530	9535	12 Kg		
8	4470	4539	77718	77797	8 Kg	8 1/2 Kg	90 gm	53115	53182	10.8	8.6	9535	9540	12 Kg	65 kg	
9	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
10	4539	4604	77797	77881	7 Kg	7 1/2 Kg	85 gm	53182	53245	10.9	8.7	9540	9544	10 kg		
11	4604	4673	77881	77966	7 Kg	7 1/2 Kg	85 gm	53245	53312	10.9	8.7	9544	9548	10 kg		
12	4673	4741	77966	78046	7 Kg	7 1/2 Kg	85 gm	53312	53378	10.8	8.7	9548	9552	12 kg		
13	4741	4809	78046	78128	8 Kg	8 1/2 Kg	90 gm	53378	53444	10.9	8.6	9552	9556	12 kg		
14	4809	4879	78128	78210	8 Kg	8 1/2 Kg	90 gm	53444	53513	10.9	8.6	9556	9564	10 kg		
15	4879	4950	78210	78290	7 Kg	7 1/2 Kg	85 gm	53513	53581	10.8	8.6	9564	9572	11 kg	52 kg	
16	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
17	4950	5022	78290	78374	8 Kg	8 1/2 Kg	90 gm	53581	53651	10.7	8.6	9572	9580	10 kg		
18	5022	5094	78374	78458	8 Kg	8 1/2 Kg	90 gm	53651	53721	10.7	8.5	9580	9587	10 kg		
19	5094	5161	78458	78539	8 Kg	8 1/2 Kg	90 gm	53721	53786	10.7	8.6	9587	9590	11 kg		
20	5161	5230	78539	78619	8 Kg	8 1/2 Kg	90 gm	53786	53853	10.8	8.6	9590	9593	11 kg		
21	5230	5296	78619	78699	7 Kg	7 1/2 Kg	85 gm	53853	53917	10.9	8.6	9593	9596	11 kg		
22	5296	5358	78699	78773	7 Kg	7 1/2 Kg	85 gm	53917	53977	10.8	8.7	9596	9600	11 kg	50 kg	
23	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
24	5358	5423	78773	78854	7 Kg	7 1/2 Kg	85 gm	53977	54040	10.9	8.7	9600	9605	11 kg		
25	5423	5492	78854	78931	7 Kg	7 1/2 Kg	85 gm	54040	54106	10.9	8.6	9605	9610	11 kg		
26	5492	5556	78931	79013	8 Kg	8 1/2 Kg	90 gm	54106	54167	10.7	8.6	9610	9615	11 kg		
27	5556	5617	79013	79096	7 Kg	7 1/2 Kg	85 gm	54167	54226	10.7	8.7	9615	9621	11 kg		
28	5617	5682	79096	79177	8 Kg	8 1/2 Kg	90 gm	54226	54288	10.9	8.7	9621	9625	11 kg	50 kg	
29	H	O	L	I	D	A	Y	-	H	O	L	I	D	A	Y	-
30	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-

PLANT OPERATOR NAME TEJ SINGH

MOBILE NO.

AUTHORIZED SIGNATORY

[Signature]

217 kg

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH: JULY - 2024

NAME & ADDRESS OF UNIT: BABBAR HOSEERY

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
01-7-24	5682	5746	79177	79258	8 Kg	85 Kg	90 gm	54288	54350	10.8	8.5	9625	9629	10 Kg		
2	5746	5809	79258	79340	8 Kg	85 Kg	90 gm	54350	54411	10.9	8.5	9629	9634	10 Kg		
3	5809	5869	79340	79420	7 Kg	75 Kg	85 gm	54411	54469	10.8	8.6	9634	9639	10 Kg		
4	5869	5929	79420	79499	8 Kg	85 Kg	90 gm	54469	54527	10.8	8.6	9639	9643	10 Kg		
5	5929	5991	79499	79583	8 Kg	85 Kg	90 gm	54527	54587	10.7	8.7	9643	9647	10 Kg		
6	5991	6054	79583	79661	7 Kg	75 Kg	85 gm	54587	54647	10.7	8.6	9647	9650	10 Kg	45 Kg	
7	S	U	N	D	A	V	-	S	U	N	D	A	Y	-	-	-
8	6054	6117	79661	79738	7 Kg	75 Kg	85 gm	54647	54707	10.8	8.6	9650	9653	10 Kg		
9	6117	6177	79738	79810	7 Kg	75 Kg	85 gm	54707	54765	10.7	8.6	9653	9657	10 Kg		
10	6177	6236	79810	79883	7 Kg	75 Kg	85 gm	54765	54822	10.7	8.6	9657	9661	11 Kg		
11	6236	6294	79883	79954	7 Kg	75 Kg	85 gm	54822	54877	10.9	8.8	9661	9668	10 Kg		
12	6294	6357	79954	80029	8 Kg	85 Kg	90 gm	54877	54936	10.9	8.8	9668	9672	10 Kg		
13	6357	6417	80029	80103	8 Kg	85 Kg	90 gm	54936	54993	10.8	8.7	9672	9676	10 Kg	45 Kg	
14	S	U	N	D	A	V	-	S	U	N	D	A	Y	-	-	-
15	6417	6475	80103	80175	7 Kg	75 Kg	85 gm	54993	55049	10.8	8.7	9676	9680	10 Kg		
16	M	A	I	N	T	E	N	A	N	C	E	-	-	-	-	-
17	M	A	I	N	T	E	N	A	N	C	E	-	-	-	-	-
18	M	A	I	N	T	E	N	A	N	C	E	-	-	-	-	-
19	M	A	I	N	T	E	N	A	N	C	E	-	-	-	-	-
20	M	A	I	N	T	E	N	A	N	C	E	-	-	-	-	-
21	S	U	N	D	A	V	-	S	U	N	D	A	Y	-	-	-
22	6475	6544	80175	80258	8 Kg	85 Kg	90 gm	55049	55116	10.8	8.7	9680	9686	10 Kg		
23	6544	6610	80258	80339	8 Kg	85 Kg	90 gm	55116	55180	10.8	8.7	9686	9692	10 Kg		
24	6610	6671	80339	80418	8 Kg	85 Kg	90 gm	55180	55239	10.9	8.6	9692	9697	10 Kg		
25	6671	6733	80418	80497	7 Kg	75 Kg	85 gm	55239	55300	10.9	8.6	9697	9701	10 Kg		
26	6733	6795	80497	80573	7 Kg	75 Kg	85 gm	55300	55358	10.8	8.5	9701	9706	10 Kg		
27	6795	6865	80573	80657	7 Kg	75 Kg	85 gm	55358	55425	10.7	8.5	9706	9711	10 Kg	56 Kg	
28	S	U	N	D	A	V	-	S	U	N	D	A	Y	-	-	-
29	6865	6930	80657	80740	7 Kg	75 Kg	85 gm	55425	55490	10.8	8.5	9711	9716	"		
30	6930	7003	80740	80823	8 Kg	85 Kg	90 gm	55490	55560	10.8	8.5	9716	9721	"		
31	7003	7067	80823	80902	8 Kg	85 Kg	90 gm	55560	55622	10.8	8.6	9721	9725	30 kg	30 kg	

PLANT OPERATOR NAME: TEJ SINGH
MOBILE NO.:

AUTHORIZED SIGNATORY

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT
 NAME & ADDRESS OF UNIT BABBAR HOSEIERY

MONTH: AUGUST-2024

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
01-8-24	7067	7134	80902	80983	8 Kg	8 1/2 Kg	90 gm	55622	55686	10.8	8.6	9725	9730	10 Kg		
2	7134	7201	80983	81060	7 Kg	7 1/2 Kg	85 gm	55686	55750	10.9	8.7	9730	9735	10 Kg		
3	7201	7272	81060	81145	7 Kg	7 1/2 Kg	85 gm	55750	55818	10.9	8.7	9735	9740	10 Kg		
4	S	U	N	D	A	Y	—	S	U	N	D	A	Y	—	—	—
5	7272	7343	81145	81229	8 Kg	8 1/2 Kg	90 gm	55818	55886	10.8	8.7	9740	9746	10 Kg		
6	7343	7415	81229	81313	8 Kg	8 1/2 Kg	90 gm	55886	55955	10.9	8.6	9746	9752	10 Kg		
7	7415	7482	81313	81394	8 Kg	8 1/2 Kg	90 gm	55955	56020	10.8	8.7	9752	9758	10 Kg		
8	7482	7547	81394	81471	7 Kg	7 1/2 Kg	85 gm	56020	56083	10.8	8.6	9758	9763	10 Kg		
9	7547	7617	81471	81555	7 Kg	7 1/2 Kg	85 gm	56083	56151	10.9	8.7	9763	9770	10 Kg	64 kg	
10	H	O	L	I	D	A	Y	—	H	O	L	I	D	A	Y	—
11	S	U	N	D	A	Y	—	S	U	N	D	A	Y	—	—	—
12	7617	7680	81555	81632	7 Kg	7 1/2 Kg	85 gm	56151	56211	10.8	8.6	9770	9776	12 Kg		
13	7680	7745	81632	81713	7 Kg	7 1/2 Kg	85 gm	56211	56274	10.8	8.6	9776	9781	12 Kg		
14	7745	7810	81713	81794	8 Kg	8 1/2 Kg	90 gm	56274	56336	10.7	8.7	9781	9787	12 Kg		
15	I	N	D	E	P	E	N	D	E	N	C	E	—	D	A	Y
16	7810	7881	81794	81877	8 Kg	8 1/2 Kg	90 gm	56336	56404	10.7	8.6	9787	9792	12 Kg		
17	7881	7948	81877	81956	8 Kg	8 1/2 Kg	90 gm	56404	56469	10.9	8.5	9792	9799	12 Kg		
18	S	U	N	D	A	Y	—	S	U	N	D	A	Y	—	—	—
19	R	A	K	S	H	A	—	B	A	N	D	H	A	N	—	—
20	7948	8017	81956	82038	7 Kg	7 1/2 Kg	85 gm	56469	56536	10.9	8.5	9799	9806	10 Kg		
21	8017	8080	82038	82114	7 Kg	7 1/2 Kg	85 gm	56536	56597	10.8	8.4	9806	9810	10 Kg		
22	8080	8147	82114	82187	7 Kg	7 1/2 Kg	85 gm	56597	56656	10.7	8.3	9810	9814	10 Kg		
23	8147	8202	82187	82260	8 Kg	7 1/2 Kg	90 gm	56656	56714	10.9	8.3	9814	9819	10 Kg	80 kg	
24	H	O	L	I	D	A	Y	—	H	O	L	I	D	A	Y	—
25	S	U	N	D	A	Y	—	S	U	N	D	A	Y	—	—	—
26	J	A	N	M	A	S	H	T	A	M	I	—	—	—	—	—
27	8202	8264	82260	82336	8 Kg	8 1/2 Kg	90 gm	56714	56774	10.9	8.4	9819	9824			
28	8264	8329	82336	82412	8 Kg	8 1/2 Kg	90 gm	56774	56836	10.8	8.4	9824	9829			
29	8329	8387	82412	82482	7 Kg	7 1/2 Kg	85 gm	56836	56891	10.8	8.3	9829	9833			
30	8387	8446	82482	82555	8 Kg	8 1/2 Kg	90 gm	56891	56947	10.8	8.3	9833	9837			
31	8446	8506	82555	82628	8 Kg	8 1/2 Kg	90 gm	56947	57004	10.6	8.5	9837	9842	40 kg		

PLANT OPERATOR NAME TEJ SINGH

AUTHORIZED SIGNATORY

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH: September 2011

NAME & ADDRESS OF UNIT: BABBAR HOSEIERY, PLOT No. 84, HSIDC, Barhi, Sonapat Haryana

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
01-9-2011	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
2	8506	8576	82628	82712	8 kg	82 kg	90 gm	57004	57071	10.7	8.5	9842	9846	12 kg	-	-
3	8576	8642	82712	82791	8 kg	82 kg	85 gm	57071	57135	10.7	8.4	9846	9851	10 kg	-	-
4	8642	8709	82791	82872	7 kg	72 kg	85 gm	57135	57200	10.8	8.4	9851	9856	10 kg	-	-
5	8709	8773	82872	82948	7 kg	72 kg	90 gm	57200	57261	10.6	8.6	9856	9862	11 kg	-	-
6	8773	8836	82948	83021	8 kg	82 kg	90 gm	57261	57321	10.6	8.3	9862	9868	11 kg	-	-
7	8836	8901	83021	83099	7 kg	82 kg	90 gm	57321	57382	10.7	8.5	9868	9875	12 kg	53 kg	-
8	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
9	8901	8966	83099	83177	7 kg	72 kg	85 gm	57382	57444	10.7	8.5	9875	9881	12 kg	-	-
10	8966	8998	83177	83225	7 kg	72 kg	85 gm	57444	57474	10.9	8.6	9881	9887	12 kg	-	-
11	8998	9061	83225	83301	8 kg	82 kg	90 gm	57474	57535	10.9	8.6	9887	9892	12 kg	-	-
12	9061	9122	83301	83373	7 kg	72 kg	90 gm	57535	57593	10.8	8.6	9892	9896	12 kg	-	-
13	9122	9184	83373	83447	8 kg	82 kg	90 gm	57593	57652	10.8	8.7	9896	9902	12 kg	-	-
14	9184	9247	83447	83520	8 kg	82 kg	90 gm	57652	57711	10.9	8.5	9902	9909	10 kg	55 kg	-
15	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
16	9247	9310	83520	83598	8 kg	82 kg	90 gm	57711	57772	10.8	8.5	9909	9913	11 kg	-	-
17	9310	9374	83598	83673	8 kg	82 kg	90 gm	57772	57831	10.7	8.6	9913	9917	10 kg	-	-
18	9374	9436	83673	83754	8 kg	82 kg	90 gm	57831	57891	10.7	8.6	9917	9921	10 kg	-	-
19	9436	9500	83754	83833	8 kg	82 kg	90 gm	57891	57953	10.6	8.5	9921	9925	11 kg	-	-
20	9500	9547	83833	83893	7 kg	72 kg	85 gm	57953	57998	10.7	8.5	9925	9929	10 kg	-	-
21	9547	9594	83893	83954	7 kg	72 kg	85 gm	57998	58043	10.7	8.5	9929	9933	11 kg	-	-
22	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
23	9594	9637	83954	84009	7 kg	72 kg	85 gm	58043	58084	10.8	8.8	9933	9938	12 kg	-	-
24	9637	9678	84009	84067	7 kg	72 kg	85 gm	58084	58123	10.9	8.7	9938	9943	10 kg	-	-
25	9678	9712	84067	84118	8 kg	82 kg	90 gm	58123	58155	10.9	8.7	9943	9947	12 kg	-	-
26	9712	9745	Meter		7 kg	72 kg	85 gm	58155	58186	10.6	8.6	9947	9951	11 kg	-	-
27	9745	9780	Repairing		7 kg	72 kg	85 gm	58186	58218	10.9	8.6	9951	9955	11 kg	-	-
28	9780	9818	-		8 kg	82 kg	90 gm	58218	58254	10.8	8.7	9955	9959	10 kg	52 kg	-
29	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
30	9818	9873	84118	84151	8 kg	82 kg	90 gm	58254	58270	10.8	8.7	9959	9963	10 kg	-	-

PLANT OPERATOR NAME: TEJSINGH

AUTHORIZED SIGNATORY

[Signature]

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH OCTOBER 2024

NAME & ADDRESS OF UNIT BABBAR HOSEIERY PLOT NO. 84 HS11DC Barhi Sonibat HARVANA

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
01-10-24	9873	9941	84151	84236	7 kg	7 1/2 kg	85 gm	58270	58335	10.8	8.7	9963	9968			
2	G	A	N	D	H	I	-	J	A	Y	A	N	T	I	-	-
3	9941	10011	84236	84321	8 kg	8 1/2 kg	90 gm	58335	58402	10.9	8.7	9968	9972			
4	10011	10079	84321	84405	8 kg	8 1/2 kg	90 gm	58402	58468	10.8	8.7	9972	9976			
5	H	A	R	Y	A	N	A	-	E	L	E	C	T	I	0	N
6	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
7	10079	10147	84405	84489	8 kg	8 1/2 kg	90 gm	58468	58533	10.9	8.8	9976	9981			
8	10147	10216	84489	84573	8 kg	8 1/2 kg	90 gm	58533	58599	10.8	8.7	9981	9986			
9	10216	10282	84573	84655	8 kg	8 1/2 kg	90 gm	58599	58663	10.8	8.7	9986	9990			
10	10282	10349	84655	84736	7 kg	7 1/2 kg	85 gm	58663	58728	10.9	8.6	9990	9994			
11	10349	10419	84736	84822	7 kg	7 1/2 kg	85 gm	58728	58796	10.8	8.6	9994	9998	75 kg		
12	D	U	S	H	E	R	A	-	D	U	S	H	E	R	A	-
13	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
14	10419	10487	84822	84906	7 kg	7 1/2 kg	85 gm	58796	58862	10.9	8.7	9998	10002			
15	10487	10564	84906	85004	7 kg	7 1/2 kg	85 gm	58862	58939	10.9	8.6	10002	10007			
16	10564	10635	85004	85102	7 kg	7 1/2 kg	85 gm	58939	59009	10.8	8.6	10007	10011			
17	10635	10705	85102	85199	7 kg	7 1/2 kg	85 gm	59009	59079	10.7	8.5	10011	10015			
18	10705	10777	85199	85297	8 kg	8 1/2 kg	90 gm	59079	59150	10.8	8.6	10015	10020			
19	10777	10848	85297	85395	8 kg	8 1/2 kg	90 gm	59150	59219	10.6	8.6	10020	10024			
20	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
21	10848	10919	85395	85472	7 kg	7 1/2 kg	85 gm	59219	59290	10.9	8.5	10024	10028			
22	10919	10989	85472	85550	8 kg	8 1/2 kg	90 gm	59290	59359	10.9	8.5	10028	10032	60 kg		
23	10989	11060	85550	85626	7 kg	7 1/2 kg	85 gm	59359	59429	10.8	8.3	10032	10036			
24	H	O	L	I	D	A	Y	-	H	O	L	I	D	A	Y	-
25	11060	11131	85626	85706	8 kg	8 1/2 kg	90 gm	59429	59499	10.8	8.4	10036	10041			
26	11131	11202	85706	85785	7 kg	7 1/2 kg	85 gm	59499	59570	10.9	8.3	10041	10045			
27	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
28	11202	11273	85785	85883	8 kg	8 1/2 kg	90 gm	59570	59641	10.8	8.5	10045	10049			
29	11273	11344	85883	85979	8 kg	8 1/2 kg	90 gm	59641	59712	10.9	8.5	10049	10053			
30	11344	11416	85979	86075	8 kg	8 1/2 kg	90 gm	59712	59783	10.8	8.4	10053	10058	68 kg		
31	11416	11488	86075	86171	8 kg	8 1/2 kg	90 gm	59783	59854	10.8	8.3	10058	10062			

PLANT OPERATOR NAME TEJ SINGH AUTHORIZED SIGNATORY 

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH: November 2024

NAME & ADDRESS OF UNIT: BABBAR HOSIERY PLOT NO. 84 HSINDC, BARHI, SONIPAT (HR)

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	FINAL OFF	INLET	OUTLET	ON	OFF			
01-11-24	H	O	L	I	D	A	Y	-	H	O	L	I	D	A	Y	
2	H	O	L	I	D	A	Y	-	H	O	L	I	D	A	Y	
3	S	U	N	D	A	U	-	S	U	N	D	A	Y	-	-	
4	11488	11550	86171	86250	8 K ₂	8.5 kg	90 gm	59854	59915	10.9	8.6	10062	10067			
5	11550	11612	86250	86329	8 K ₂	8.5 kg	90 gm	59915	59976	10.9	8.5	10067	10072			
6	11612	11676	86329	86410	8 K ₂	8.5 kg	90 gm	60039	60099	10.8	8.7	10072	10076			
7	11676	11738	86410	86487	8 K ₂	8.5 kg	90 gm	60039	60099	10.8	8.7	10080	10084			
8	11738	11804	86487	86569	8 K ₂	8.5 kg	90 gm	60099	60164	10.7	8.6	10084	10088			
9	11804	11869	86569	86651	8 K ₂	8.5 kg	90 gm	60164	60228	10.9	8.6	10088	10093	40 kg		
10	S	U	N	D	A	U	-	S	U	N	D	A	Y	-	-	
11	11869	11933	86651	86731	7 K ₂	7.5 kg	85 gm	60228	60291	10.8	8.5	10093	10097			
12	11933	11997	86731	86811	7 K ₂	7.5 kg	85 gm	60291	60354	10.7	8.4	10097	10102			
13	11997	12060	86811	86890	7 K ₂	7.5 kg	85 gm	60354	60416	10.7	8.4	10102	10106			
14	12060	12125	86890	86971	8 K ₂	8.5 kg	90 gm	60416	60480	10.6	8.3	10106	10111			
15	12125	12188	86971	87048	7 K ₂	7.5 kg	85 gm	60480	60542	10.6	8.3	10111	10115			
16	12188	12252	87048	87128	7 K ₂	7.5 kg	85 gm	60542	60605	10.6	8.4	10115	10120	45 kg		
17	S	U	N	D	A	U	-	S	U	N	D	A	Y	-	-	
18	12252	12317	87128	87208	8 K ₂	8.5 kg	90 gm	60605	60668	10.5	8.3	10120	10124			
19	12317	12381	87208	87287	7 K ₂	7.5 kg	85 gm	60668	60730	10.4	8.3	10124	10128			
20	12381	12444	87287	87366	8 K ₂	8.5 kg	90 gm	60730	60791	10.6	8.2	10128	10133			
21	12444	12506	87366	87445	8 K ₂	8.5 kg	90 gm	60791	60851	10.5	8.2	10133	10137			
22	12506	12571	87445	87525	7 K ₂	7.5 kg	85 gm	60851	60914	10.7	8.3	10137	10141			
23	12571	12634	87525	87603	7 K ₂	7.5 kg	85 gm	60914	60976	10.5	8.4	10141	10145	50 kg		
24	S	U	N	D	A	U	-	S	U	N	D	A	Y	-	-	
25	12634	12694	87603	87679	8 K ₂	8.5 kg	90 gm	60976	61035	10.6	8.3	10145	10150			
26	12694	12755	87679	87759	8 K ₂	8.5 kg	90 gm	61035	61095	10.4	8.2	10150	10154			
27	12755	12816	87759	87837	8 K ₂	8.5 kg	90 gm	61095	61155	10.4	8.2	10154	10158			
28	12816	12878	87837	87915	7 K ₂	7.5 kg	85 gm	61155	61216	10.5	8.3	10158	10162			
29	12878	12940	87915	87993	7 K ₂	7.5 kg	85 gm	61216	61277	10.4	8.3	10162	10166			
30	12940	12998	87993	88068	7 K ₂	7.5 kg	85 gm	61277	61334	10.4	8.3	10166	10170	45 kg		

PLANT OPERATOR NAME: TEJ SINGH

AUTHORIZED SIGNATORY

[Handwritten Signature]

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT

MONTH: December 2024

NAME & ADDRESS OF UNIT: BABBAR HOSIERY PLOT No. 84, HSIIDC, BARHI, SONIPAT (HR)

DATE	ETP INLET		BOREWELL METER READING		CHEMICAL USED			FLOW METER FINAL OUTPUT		PH METER		ENERGY METER OF ETP		LIQUID SLUDGE APPROX	DRY SLUDGE IN ROOM APPROX	REMARKS
	ON	OFF	ON	OFF	LIME	FERUS	POLY	ON	OFF	INLET	OUTLET	ON	OFF			
01-12-24	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
2	12998	13061	88068	88149	7 kg	7.2 kg	85 gm	61334	61396	10.5	8.5	10170	10174			
3	13061	13124	88149	88229	7 kg	7.2 kg	85 gm	61396	61458	10.9	8.5	10174	10178			
4	13124	13187	88229	88308	7 kg	7.5 kg	90 gm	61458	61519	10.8	8.6	10178	10182			
5	13187	13248	88308	88385	8 kg	8.2 kg	90 gm	61519	61578	10.8	8.5	10182	10187			
6	13248	13312	88385	88466	8 kg	8.2 kg	90 gm	61578	61640	10.9	8.7	10187	10191			
7	13312	13376	88466	88547	8 kg	8.5 kg	90 gm	61640	61702	10.9	8.7	10191	10195	50 kg		
8	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
9	13376	13441	88547	88629	7 kg	7.2 kg	85 gm	61702	61766	10.7	8.6	10195	10199			
10	13441	13504	88629	88710	8 kg	8.2 kg	90 gm	61766	61828	10.7	8.5	10199	10204			
11	13504	13565	88710	88788	8 kg	8.5 kg	90 gm	61828	61888	10.7	8.6	10204	10208			
12	13565	13627	88788	88867	7 kg	7.5 kg	85 gm	61888	61949	10.8	8.6	10208	10212			
13	13627	13690	88867	88948	8 kg	8.2 kg	90 gm	61949	62011	10.6	8.5	10212	10216			
14	13690	13750	88948	89025	8 kg	8.2 kg	90 gm	62011	62070	10.6	8.5	10216	10220	55 kg		
15	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
16	13750	13813	89025	89104	8 kg	8.2 kg	90 gm	62070	62132	10.9	8.7	10220	10224			
17	13813	13875	89104	89183	7 kg	7.2 kg	85 gm	62132	62193	10.9	8.7	10224	10228			
18	13875	13938	89183	89263	7 kg	7.2 kg	85 gm	62193	62255	10.7	8.6	10228	10232			
19	13938	13999	89263	89340	7 kg	7.2 kg	85 gm	62255	62315	10.7	8.7	10232	10236	30 kg		
20	13999	14060	89340	89416	7 kg	7.2 kg	85 gm	62315	62375	10.6	8.8	10236	10241			
21	14060	14123	89416	89495	8 kg	8.2 kg	85 gm	62375	62437	10.7	8.8	10241	10246	22 kg		
22	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
23	14123	14184	89495	89572	7 kg	7.2 kg	85 gm	62437	62497	10.8	8.7	10246	10250			
24	14184	14247	89572	89651	8 kg	8.2 kg	90 gm	62497	62559	10.9	8.8	10250	10254			
25	14247	14308	89651	89727	7 kg	7.2 kg	85 gm	62559	62619	10.9	8.5	10254	10258			
26	14308	14371	89727	89806	8 kg	8.2 kg	90 gm	62619	62681	10.8	8.6	10258	10262			
27	14371	14432	89806	89884	8 kg	8.2 kg	90 gm	62681	62741	10.7	8.8	10262	10266			
28	14432	14494	89884	89964	8 kg	8.2 kg	90 gm	62741	62801	10.6	8.7	10266	10270	55 kg		
29	S	U	N	D	A	Y	-	S	U	N	D	A	Y	-	-	-
30	14494	14554	89964	90043	7 kg	7.2 kg	90 gm	62801	62859	10.6	8.7	10270	10275			
31	14554	14617	90043	90121	7 kg	7.2 kg	90 gm	62859	62920	10.6	8.7	10275	10279			

PLANT OPERATOR NAME: TEJSINGH

AUTHORIZED SIGNATORY: *[Signature]*



**PREVENT
POLLUTION**



TC-11158

FORM J
(See Rule 36)

Report No.:-858

Dated - July 30, 2024

I, hereby, certify that I Narender Hooda as Board Analyst, duly appointed under sub section (3) of section 53 of Water (Prevention and control of Pollution) Act, 1974(6 of 1974) received on the 23rd day of July, 2024 from Sh. Ravinder Yadav, AEE, a sample of liquid trade effluent of M/s Babbar Hosiery, P. No.-83-84, Phase-I, HSIIDC, Barhi, Sonipat, collected on 22.07.2024 from the Inlet & Outlet of ETP for analysis. The Sample was in a condition fit for analysis reported below:-

I further certify that I have analyzed the afore-mentioned sample on 23/07/2024 to 30/07/2024 and declare the result of analysis to be as follow:-

Sr. No.	Parameter	Inlet of ETP	Outlet of ETP	Prescribed Limits	Test Method
1.	pH Value at 25°C	6.12	7.34	6.0-9.0	APHA 4500 H ⁺ B (24 th Edition 2023)
2.	Conductivity μ S/cm at 25°C	5670	2810	-----	APHA 2510 B (24 th Edition 2023)
3.	Total Suspended Solids mg/l	210	45	1500	APHA 2540 - D (24 th Edition 2023)
4.	B.O.D.(5 Days at 20 ^o C) mg/l	115	32	500	APHA 5210-C (24 th Edition 2023)
5.	Chemical Oxygen Demand mg/l	576	152	1400	APHA 5220-B (24 th Edition 2023)
6.	Oil & Grease mg/l	18.4	BDL* (DL**=4)	10	APHA 5520-B (24 th Edition 2023)
7.	Total Dissolved Solids mg/l	3120	1540	2100	APHA 2540-C (24 th Edition 2023)

BDL* = Below Detection Limit

DL** = Detection Limit

The condition of the seals, fastening and container on receipt was as follow:

Container had its seals found intact in order; slip on the container had the signature of the representative of the industry and the board representative.

Signed this on **30th day of July, 2024**

Haryana State Pollution Control Board Laboratory,
Sector-16 A, Faridabad

Narender Hooda
Board Analyst

To

The Member Secretary, HSPCB, Panchkula/ Regional Office, HSPCB, Sonipat/ M/s Babbar Hosiery, P. No.-83-84, Phase-I, HSIIDC, Barhi, Sonipat

Endst. No. HSPCB/LAB/F/2024/ 4449

Dated: 30/7/24.

This test report relate only to the particular sample submitted for testing



ASIA ENVIRO LAB

26

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/BH/09102024/WW/01 Reporting Date: 14/10/2024

Issued to: M/s BABBAR HOSIERY Plot No.- 83-84, HSIIDC INDL. ESTATE BARHI, SONIPAT HARYANA	Sample I'd : AEL/BH/091024/WW/01 Date : 09.10.2024 Period of testing : 10.10.2024 to 14.10.2024
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SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	09.10.2024
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Blackish	IS-3025(P-4)
2	Odour	--	Foul	IS-3025(P-5)
3	pH	--	6.51	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	491.0	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	129.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	254.0	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	16.8	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	24.4	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	3490.0	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	0.25	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	2.69	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	5369.0	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	2.8	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	9.4	APHA 23 rd Ed.

Checked By



- Note: 1. The result listed refer only to the tested samples and applicable parameters.
2. Sample will be destroyed one month from the date of issue of test certificate.
3. Any complaints about this report should be communicated within 7 days of issue of this report
4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.



ASIA ENVIRO LAB

4773

27

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/BH/09102024/WW/02

Reporting Date: 14/10/2024

Issued to:
M/s BABBAR HOSIERY
Plot No.- 83-84, HSIIDC INDL. ESTATE BARHI,
SONIPAT HARYANA

Sample I'd : AEL/BH/091024/WW/02
Date : 09.10.2024
Period of testing : 10.10.2024 to 14.10.2024

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sampleing	09.10.2024
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	Colour	--	Colourless	--	IS-3025(P-4)
2	Odour	--	Mild	--	IS-3025(P-5)
3	pH	--	7.68	6.0-9.0	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	131.0	1400	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	29.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	47.0	1500	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	<4.0	10	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	14.6	50	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1510.0	N.S.	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	0.78	2.0	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	2400.0	N.S.	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	0.4	2.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	2.94	26	APHA 23 rd Ed.

Remark-N.S.-Not Specified, - ND-Not Detectable, Standard Limits are given by client as per consent.

Checked By

Note: 1. The result listed refer only to the tested samples and applicable parameters.

2. Sample will be destroyed one month from the date of issue of test certificate.

3. Any complaints about this report should be communicated within 7 days of issue of this report

4. The report is Not to be reproduced-wholly or in part and can Not be used as an evidence in the Court of law and should Not be used in any advertising Media without our special permission in writing.

ASIA ENVIRO LAB
Authorized Signatory



Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 999299998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Report No.: AEL/BH/07012025/WW/01

Reporting Date: 12/01/2025

Issued to:
M/s BABBAR HOSIERY
Plot No.- 83-84, HSIIDC INDL. ESTATE BARHI,
SONIPAT HARYANA

Sample I'd : AEL/BH/070125/WW/01
Date : 07.01.2025
Period of testing : 07.01.2025 to 12.01.2025

SAMPLE PARTICULARS:

Type of the Sample	Untreated Effluent Water Sample
Date of Sample Receiving	07.01.2025
Point of Sample Collection	From ETP Inlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

Sr. No.	Parameters	Unit	Results	Test Protocol
1	Colour	--	Lt. Blackish	IS-3025(P-4)
2	Odour	--	Mild	IS-3025(P-5)
3	pH	--	6.79	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	528.4	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	157.0	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	210.0	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	15.2	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	20.9	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	3195.0	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	0.18	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	3.14	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	6412.0	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	1.6	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	13.2	APHA 23 rd Ed.

Checked By

Authorized Signatory

Note: 1. The result listed refer only to the tested samples and applicable parameters.
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ASIA ENVIRO LAB

4775

(An ISO 9001:2015, 14001:2015, 45001:2018, CPCB Govt. Approved Laboratory)

Job Description : Environmental Testing, Calibration of Equipments, ETP/STP Plant Operation Etc.

Branch Off. : 03, 1st Floor, Hotel SANAYA Complex, Sikka Colony, Delhi Road, Sonipat- 131001 (HR)

Ph. No. : 9992999998, 9996996689 Email : atservices2100@gmail.com, info@atservices.co.in

Test Report

Reporting Date: 12/01/2025

Report No.: AEL/BH/07012025/WW/02

Issued to:
M/s BABBAR HOSIERY
Plot No.- 83-84, HSIIDC INDL. ESTATE BARHI,
SONIPAT HARYANA

Sample I'd : AEL/BH/070125/WW/02
Date : 07.01.2025
Period of testing : 07.01.2025 to 12.01.2025

SAMPLE PARTICULARS:

Type of the Sample	Treated Effluent Water Sample
Date of Sampleing	07.01.2025
Point of Sample Collection	From ETP Outlet
Sample Collected By	Customer
Purpose of Analysis	Monitoring

TEST RESULTS:

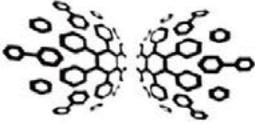
Sr. No.	Parameters	Unit	Results	Standard Limit as per HSPCB	Test Protocol
1	Colour	--	Colourless	--	IS-3025(P-4)
2	Odour	--	Mild	--	IS-3025(P-5)
3	pH	--	8.01	6.0-9.0	APHA 23 rd Ed. 4500 H B
4	Chemical Oxygen Demand(COD)	mg/l	119.6	1400	APHA 23 rd Ed. P-5220 B
5	Bio-Chemical Oxygen Demand (BOD) at 27°C for 3 days	mg/l	24.0	500	IS-3025 (P-44)
6	Total Suspended Solids	mg/l	63.0	1500	APHA 23 rd Ed. 4500 H B
7	Oil & Grease	mg/l	<4.0	10	IS-3025 (P-39)
8	Ammonical Nitrogen (as N)	mg/l	12.8	50	IS 3025 (P-34)
9	Total Dissolved Solids	mg/l	1764.0	N.S.	APHA 23 rd Ed.,2540 C
10	Phenolic compounds (as C ₆ H ₅ OH)	mg/l	N.D.	1.0	APHA 23 rd Ed.,5530
11	Total chromium (as Cr)	mg/l	0.94	2.0	APHA 23 rd Ed.,3111 A B C
12	Conductivity	µs/cm	2715.0	N.S.	APHA 23 rd Ed.,2510 B
13	Sulphide (as S)	mg/l	0.2	2.0	IS-3025(P-29)
14	SAR (Sodium Absorption Ration)	--	3.36	26	APHA 23 rd Ed.

Remark-N.S.-Not Specified, - ND-Not Detectable, Standard Limits are given by client as per consent.

Checked By

Authorized Signatory

- Note: 1. The result listed refer only to the tested samples and applicable parameters.
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HSIIDC

NO:HSENGG:B:2024: 685

Dated: 23-12-2024

**WATER AVAILABILITY /NON-AVAILABILITY CERTIFICATE
FOR WATER**

TO WHOMSOEVER IT MAY CONCERN

(in case of partial availability for fresh water)

This is to certify that this office of Haryana State Industrial & Infrastructure Development Corporation (HSIIDC) can provide 4000 gallons water per acre/per day. As per this record the firm M/s Babbar Hosiery plot No. 83-84 Phase-I, Indl. Estate Barhi, has consumed water 0.50 KLD.

Senior Manager (Engg.)
Indl. Estate Barhi



HARYANA STATE POLLUTION CONTROL BOARD

**Star Complex, Opp. General Hospital, Delhi Road,
Sonepat Ph. 0130-2236119(O) Email:-
hspcbrosr@gmail.com
E-mail: hspcb@hry.nic.in**



No. HSPCB/Consent/ : 313101724SONCTO68714176

Dated:01/08/2024

To.

M/s :BABBAR HOSIERY
PLOT NO.83, 84INDUSTRIAL ESTATE BARHI,DISTT.SONEPAT

Subject: Grant of consent to operate to M/s BABBAR HOSIERY.

Please refer to your application no. 68714176 received on dated 2024-06-22 in regional office Sonipat. With reference to your above application for consent to operate, M/s BABBAR HOSIERY is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	01/10/2024 - 30/09/2029
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment(In Lakh)	87.5
Total Land Area(Sq. meter)	900.0
Total Builtup Area(Sq. meter)	1200.0
Quantity of effluent	
1. Trade	90.0 KL/Day
2. Domestic	5.0 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. O&G	15 mg/l
5. pH	6.0-9.0
6. TDS	2100 mg/l
7. Sulphide	1 mg/l

8. SAR	26
9. Amonical Nitrogen	50 mg/l
10. Phenolic Compounds	1 mg/l
11. Total Chromium	2 mg/l
Number of stacks	1
Height of stack	
1. Stack attached to boiler	25 meters
Emission parameters	
1. SPM	80 mg/m ³
2. NOX	50 mg/m ³
3. SOX	50 mg/m ³
Product Details	
1. Fabric dyeing	1.8 Metric Tonnes/day
Capacity of boiler	
1. Steam boiler	1.5 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Biomass	2.0 Ton/day
Raw Material Details	
Fixer	10 Kg/Day
Lime	20 Kg/Day
Ferrous	30 Kg/Day
Soda ash	100 Kg/Day
Custic soda	30 Kg/Day
Hydrogen peroxide	50 Kg/Day
Acitic Acid	35 Kg/Day
Salt	300 Kg/Day
Liquid soup	15 Kg/Day
Enzyme	2 Kg/Day
Dyes	7 Kg/Day
Sofner	15 Kg/Day
Poli	0.3 Kg/Day

*Regional Officer, Sonipat
Haryana State Pollution Control Board.*

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.

2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.
17. Industry should adopt water conservation measures to ensure minimum consumption of water in their process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority (CGWA)/ Haryana Water Resources (Conservation,

Regulation and Management) Authority (HWRA) for scientific development of precious resource.

18. The industrial/non industrial sector projects shall develop green belt (as applicable) in its premises including periphery, entry and exit, as per notifications/conditions of EC/directions of MOEF/CPCB/SPCB/NGT/ any court of law. In case of stone crushers, hot mix plants, mineral grinding units, screening plants and brick kilns etc., the unit shall develop adequate green belt and erect barrier/barricade/boundary wall as applicable, as per notifications/directions of MOEF/CPCB/SPCB/NGT/ any court of law.

19. The unit shall develop paved or hard surfaced approach road to the site of unit (including the storage site, if it is at different place) from the nearest public road for transportation of raw material/final product.

Specific Conditions :

1. That product/PROCESSING OF DYEING OF FABRICS will not be more than 1.8 Ton per day. 2. That unit will not discharge trade effluent more than 90.0 KL/day. 3. That unit will run ETP/APCM regularly and effectively & maintained log books properly. 4. That unit will keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules. 5. That unit will provide inter locking arrangement of DG set with ETP/APCM to ensure regular and effective running of pollution control devices. 6. That unit will not discharge any untreated effluent inside and outside its premises. 7. That unit will not add any polluting process/ machinery and also not to add any process which increases the water pollution load. 8. That unit will comply with all the provisions of Hazardous Waste Rules. 9. That unit will comply the emissions standards laid down for boilers/TFH by CAQM/CPCB/Hon'ble Courts. 10. That CTO so granted shall become invalid in case of violation of any of the above / any law of the land. 11. That unit will modify/upgrade its ETP, if inlet parameters of CETP will revise in future. 12. That unit will install Electromagnetic flow meter on all the sources of Raw water and on the inlet & final outlet of the ETP and maintained the logbook of the same. 13. That unit will not extract ground water without permission from HWRA for extraction of ground water. 14. That unit will not discharge effluent into sewer without permission from HSIIDC for discharge of effluent in HSIIDC sewer leading to CETP. 15. That unit will comply CAQM direction issued vide No. 65 & amended till date, HSPCB direction vide order dated 21.07.2022 regarding standard list of approved fuels in NCR and direction No. 76 dt. 29.09.2023 of CAQM regarding installation of CPCB-IV+ compliant DG set/Duel Fuel Kit/ Retrofitted Emission Control Device (RECD) certified by the authorized agencies on DG sets more than 19 kW. 16. That CTO granted is without prejudice to the action to be taken in respect of any violation made by unit in past & CTO will be deemed revoked & further action will be taken as per law if any violation observed at any stage.

*Regional Officer, Sonipat
Haryana State Pollution Control Board.*

VAKALATNAMA**BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI****ORIGINAL APPLICATION NO. 622 OF 2024****IN RE:-****VARUN GULATI****...APPLICANT**

VERSUS

STATE OF HARYANA & ORS.**...RESPONDENTS**

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 988888 4445, Email: siddharth.batra@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this **20th** day of.....**May**...2025

Accepted, identified and certified subjected to the terms of the fees.

[SIDDHARTH BATRA] [ARCHNA YADAV]**[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]**

Advocates

RABBAR HOSIERY
Client

	<p>भारत सरकार Government of India</p>	
<p>Aadhaar no. issued: 20/11/2011</p>		<p>राकेश बाबु Rakesh Babbar जनम तिथि/DOB: 01/04/1973 पुरुष/MALE</p>
<p>असुरे प्रमाण का प्रमाण है, सुनिश्चितता या जनसिद्धि का नहीं। किसी प्रमाण प्रमाण (संश्लेषण प्रमाणिकरण, या सफ़ाई कोड/ ऑनलाइन प्रमाणिकरण की स्थिति) के साथ सिद्धता का प्रमाण। Aadhaar is proof of identity, not of citizenship or date of birth. It should be used with verification (online authentication, or scanning of QR code / offline XML).</p>		
<p>0138</p>		
<p>भारत सरकार, मोदी पर्यवेक्षण</p>		
	<p>भारतीय विशिष्ट पहचान प्राधिकरण Unique Identification Authority of India</p>	
<p>पता: घर: गुरु दिवा बाबा, 1/58, सुंदर विहार, पश्चिम विहार, सुंदर विहार, पश्चिम दिल्ली, दिल्ली - 110087 Address: C/O: Guru Ditta Babbar, 1/58, Sunder Vihar, Sunder Vihar, PO: Sunder Vihar, DIST: West Delhi, Delhi - 110087</p>		<p>0138</p>
<p>VID : 9133 2830 8989 3027</p>	<p>1947 helpline@uidai.gov.in www.uidai.gov.in</p>	

R. La Babbar

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

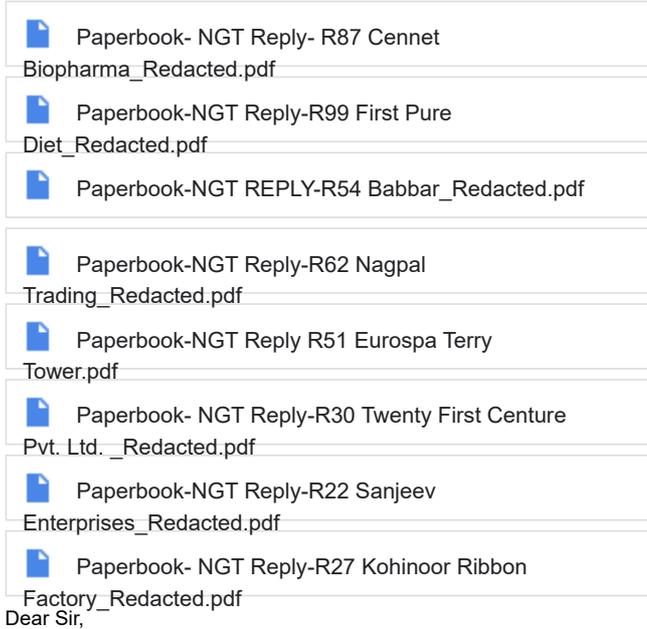
1 message

Vijay Kumar <vijay.kumar@satramdass.com>

Mon, May 26, 2025 at 3:26 PM

To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>

Cc: Chinmay Dubey <chinmay.dubey@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Rhythm Katyal <rhythm.katyal@satramdass.com>, Archana Yadav <archana.yadav@satramdass.com>



Dear Sir,

PFA.

Advance service copies of short reply on behalf of Respondent Nos. 6, 14, 21, 22, 27, 30, 51, 54, 62, 87, 99 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

Regards

Vijay Kumar
Office Manager



8A Sagar Apartment
6 Tilak Marg
New Delhi - 110001
Landline - +91-11-47046111
vijay.kumar@satramdass.com

Satram Dass B & Co. made the following annotations

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3 attachments